

(b) whether it is a fact that this is being done with the collusion of the management and police with the black-marketeers;

(c) whether any investigations have been made in the matter; and

(d) if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Complaints about black-marketing in cinema tickets at these theatres were received by the Delhi Police.

(b) No, Sir.

(c) Recently six persons were arrested by Delhi Police on complaints received against them about black-marketing in cinema tickets at Imperial and Khanna Theatres of Pahar Ganj, New Delhi.

(d) The cases registered u/s 9-B of the U.P. Entertainment Act against these persons are *sub judice*.

BURNING CASE IN SRINIVASAPURI,
NEW DELHI

5217. SHRI NARENDRA KUMAR SALVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any arrests have been made in the case known as "Srinivaspuri Burning Tragedy" in the third week of June, 1968; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes Sir, Two 'persons' were arrested by the Delhi Police during the investigation of the case registered in this connection.

(b) Does not arise.

LAWLESSNESS IN SRINIVASAPURI,
NEW DELHI

5218. SHRI NARENDRA KUMAR SALVE: Will the Minister of

HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the frequent news reports in the Delhi Press of the growing incidents of lawlessness in the Srinivaspuri area of New Delhi; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The attention of the Government has been drawn to a press report which appeared in "The Hindustan Times" on 29th June, 1968 regarding unlawful activities in Srinivaspuri colony of New Delhi.

(b) All such reports are carefully looked into with a view to take necessary action. Surveillance of bad characters, intensive and frequent patrolling by plain-clothes and uniformed policemen as well as by mobile vans in the affected areas and other preventive action in accordance with law are some of the general measures adopted to deal with such unlawful and undesirable activities.

SMUGGLING OF LIQUOR

5219. SHRI NARENDRA KUMAR SALVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a car belonging to a V.I.P. of the Government of India which was being used to smuggle in liquor from Faridabad has been impounded by the Police;

(b) if so, the name of the V.I.P.; and

(c) the action taken against him?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). On 23-6-1968, liquor was seized from a car bearing registration No. DLK 8301 and the car was impounded by the Delhi Police. This car, belonging to Shri

C. K. Daphtary, the Attorney General of India was taken unauthorisedly by the driver in the absence of the owner, who was away at Bombay.

The case registered in this connection is under investigation.

“कान्कोर्ड विमान”

5220. श्री शारदानन्द :

श्री कंवर लाल गुप्त :

श्री श्रीगोपाल साबू :

श्री टी० पी० शाह :

क्या पर्यटन तथा असेनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अगले वर्ष तक “कान्कोर्ड” नाम का एक नया विमान बन कर तैयार हो जायेगा जिसकी रफ्तार 1500 मील प्रति घंटा होगी ;

(ख) यदि हां, तो क्या विमान को खरीदने का सरकार का भी विचार है ; और

(ग) “कान्कोर्ड” विमान का हमारे देश के असेनिक उड्डयन पर क्या प्रभाव पड़ने की संभावना है तथा सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

पर्यटन तथा असेनिक उड्डयन मंत्री (डा० कर्ण सिंह): (क) इस बारे में कोई निश्चित सूचना नहीं है कि कब “कान्कोर्ड” विमान वाणिज्यिक प्रयोजनों के लिये उपलब्ध हो सकेगा। परन्तु आशा की जाती है कि आदि रूप विमान (प्रोटो-टाइप एयरक्राफ्ट) इस वर्ष के अन्त तक अपनी परीक्षण उड़ान करेगा। विमान की रफ्तार इत्यादि जैसी कार्यकारिता संबंधी विशेषताओं का परीक्षण उड़ान के बाद पता चलेगा। परन्तु इसके निर्माताओं का दावा है कि इसकी रफ्तार 2 मैक के असपास अर्थात् लगभग 1500 मील प्रति घंटा होगी।

(ख) एयर इंडिया ने दो विमानों का वितरण (डिलीवरी पोझिशन) आरक्षित किया है परन्तु इसकी खरीद के बारे में अभी अन्तिम निर्णय नहीं किया गया है।

(ग) अभी यह बताना संभव नहीं हो सकेगा कि कान्कोर्ड का भारत में नागर विमान पर क्या प्रभाव होगा, परन्तु सरकार जम्बो जेट एवं सुपरसॉनिक विमानों की परिचालन तथा भूमिगत आवश्यकताओं (ग्राउण्ड हैंडलिंग रिकवायरमेन्ट्स) की पूर्ति के लिए चारों अन्तर्राष्ट्रीय हवाई के विकास की योजनाएं बना रही है।

COMPLAINTS AGAINST FORMER FINANCE MINISTER

5221. SHRI SHARDA NAND:

SHRI KANWAR LAL GUPTA:

SHRI SHRI GOPAL SABOO:

SHRI T. P. SHAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether C.B.I. has ever received information about the leakage of budget, leakage of steel price and other complaints against a former Minister of Finance;

(b) if so, the name of the Minister and the details of the reports and complaints; and

(c) the result of C.B.I. inquiry?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Central Bureau of Investigation have not received information/complaint of leakage of budget, leakage of steel prices against a former Minister of Finance.

(b) and (c). Do not arise.

WAGE RATE IN MUNICIPAL CORPORATION OF DELHI

5222. SHRIMATI SUCHETA KRIPALANI: Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that whereas the